

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST

Central Zonal Bench

SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 17th August, 2015

TIME:10.30 hrs. to 13.15 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 75/2015(CZ)	Kirti Gupta Vs. M.P. Pollution Control Board	Mr. Ravikant Patidar, Adv.	
2.	Appeal No. 45/2015(CZ)	Brijmohan Singh Vs. State of M.P. & Ors.	Mr. Shreyas Dharmadhikari, Adv. Mr. Shreyraj Saxena, Adv.	
FOR HEARING				
3.	Original Application No. 43/2015 (CZ)	Kalyan Singh Vs. State of Rajasthan & 15 Ors.		
4.	Original Application No. 326/2014 (CZ)	Shailendra jain Vs. M/S Devi Ahilya New Cloth Market Company	Mr. Ayush Dev Bajpai Adv. Mr. Deepesh Shukla Adv Mr. Sachin K Verma Adv.	
5.	Original Application No. 140/2013 (M.A. No.402/15)	Radharani Bajpayee Vs. State of M.P & 12 Ors.	Mr. Shantanoo Saxena Adv. Mr. Alankar Soni for R-12 Mr. Shivendu Joshi for R-7 Mr. Manoj Verma Mr. Ajay Gupta Adv. for R-14,15 to 23,25to30 Mr. Yash Vidyarthi Adv. for R-6 Mr. Sachin K. Verma, Adv. for R-1,2,3,8,9,10 Mr. Dharamvir Sharma, Adv. Mr. Anand Sharma, Adv.	
6.	Original Application No.10/2015	Mahendra Kumar Saxena Vs. Municipal Corporation, Gwalior	Mr. Mahendra Kumar Saxena Mr. Vijay Kumar Shahani Adv. Ms. Poonam Sahani, Adv.	
7.	Original Application No. 57/2015 (CZ)	Ajay Sharma Vs. M/s Chirayu Foundation, through its Secretary & 6 Ors.	Mr. Ajay Sharma, Applicant	
8.	Original Application No. 160/2014 (CZ) (M.A.No.87/15) (M.A.No.232/15) (M.A.No.277/15)	Jagmohan Patidar Vs. Volkswagen Group India Pvt. Ltd. & 6 Ors.	Mr. Ravi kant Patidar Adv. Mr. Qasim Ali, Mr. Rohit Sharma Adv. for R-1&2 Mr. M. Bhatnagar Adv. Mr. Sandeep Guru Adv. Mr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv. Mr. Anurag Maheshwari, Adv. Mr. Ayush Dev Bajpai, Adv. Ms. Ritu Pathak, Adv.	
9.	Appeal No. 41/2015 (M.A.320/2015) (M.A.321/2015)	Abhinay Singh Thakur Vs. State of M.P.	Mr. Shreyas Dharmadhikari, Adv. Mr. Shrey Raj Saxena, Adv.	

10.	Original Application No. 70/2015 (CZ)	Jalil Mohammad Khan Vs. State of M.P. & Ors	Ms. Swapnil Gupta, Adv.	
11.	Original Application No. 111/2013	Dr. Subhash C Pandey Vs. Municipal Corporation 7 & ors.	Dr. Subhash C Pandey Mr. Asad Ullah Khan, Adv. for R-1 Mr. Sachin K. Verma, Adv. for R-2 Ms. Parul Bhadoria Adv. for R-3 Mr. Purushaindra Kaura Adv. Mr. S.S. Chauhan, ADV. for State of Chhattisgarh Mr. Sandeep Singh Adv. R.P.C.B Mr. Vijay Kumar Choudhary Adv.	
12.	Original Application No. 53/2015(CZ)	Vijay Tiwari, Advocate Vs. President & The Chief Municipal Officer, Shivpuri (MP)	Mr. Vijay Tiwari, Adv.	
13.	Original Application No. 36/2014	Sarvajanik Jankalyan Parmarthik Nyas Vs. State of M.P. & 5 Ors.	Mr. Amalpushp Shrotri Adv. Mr. Vijay Kumar Choudhary Adv. For BMC Mr. Neel Choudhary, Adv.	
FOR COMPLIANCE				
14.	Original Application No. 148/2014 (CZ)	Nityanand Mishra Vs. State of M.P. & 8 Ors.	Mr. Pramod Kumar Pandey Adv. Mr. Sandeep Singh, Adv. R-3 Mr. Ayush Dev Bajpai Adv. For R- Ms. Parul Bhadoria Adv. For R-MPPCB Mr. Dileep Pandey Adv. R-7	

Date: 17th August, 2015

TIME: 14.00 hrs.

HON'BLE MR. DR. P. JYOTHIMANI JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN EXPERT MEMBER

Case No	Parties	Counsel for parties	Remarks
FOR PRONOUNCEMENT (BY VIDEO CONFERENCEING)			
Appeal No. 78/2014	Gram Panchayat Salana Jeevan Singh Wala Vs. Union of India & 4 Ors.	Mr. A.R. Thakkar, Adv. Ms. Sungandha, Adv. Ms. Panchajanya Batrasingh, Adv. for R-1 & 2 Mr. B.B.Niren, Adv. R-3 Mr. Shubham Bhalla, Adv. R-4 Mr. Raj Panjwani, Adv. Suveni Bhagat, Adv.	

Date: 17th August, 2015

TIME: 14.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN EXPERT MEMBER

FOR HEARING (AFTER ABOVE BENCH)		TIME: 14.00 hrs. to 16.00 hrs.	
15.	Original Application No. 139/2013(CZ)	Akhil Bhartiya Vidyarthi Parishad & ors. Vs Union of India & 47 ors.	Mr. R.C. Chandel, Adv. Mr. Sachin K. Verma, Adv. for R-2,5,16,24, 38,41 Ms. Parul Bhadoria Adv. for R-18,20 Mr. Purushaindra Kaura Adv. Mr. S.K. Dubey, Adv. & Mr. B.B. Dubey, Adv. for R-39 Mr. Ajay Misrha, Adv. for R-

			40,42,43,45 Mr. Suman Mandal, Adv. for R-4 Mr. J.P. Guha, CMO,for R-47 Mr. vivek choudhary Mr. Om Shankar Shrivastav, Adv. Mr. Anshuman Singh Adv.	
16.	Original Application No. 33/2014	Maa Narmada Pradushan Niyatrak Evam Vikas Samiti & 2 Ors. Vs. State of M.P.& 5 Ors.	Mr. Aniruddh Hingwasia Adv. Mr. Anshuman Singh for R-4&5	
17.	Original Application No. 30/2014	Shailendra Singh Bisen & Anr. Vs. State of M.P.&9 Ors.		

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in